

**COUNTERFEIT NOTES DETECTED BY BANKS  
(CONSOLIDATED DATA ON AN ALL INDIA BASIS)**

Report for the month of \_\_\_\_\_

Name of the bank \_\_\_\_\_

Address of the Forged Note Vigilance Cell \_\_\_\_\_

\_\_\_\_\_

\_\_\_\_\_

\_\_\_\_\_

E-mail address \_\_\_\_\_

**PART-1; State/Union territory-wise summary of Counterfeit Notes detected by the bank**

State/union Territory*	Denomination wise number of notes						TOTAL PIECES
	Rs. 10	Rs.20	Rs.50	RS.100	Rs. 500	Rs.1000	
1							
Banknotes Processed	-	-	-				
Counterfeit Notes Detected							
2							
3							
<b>GRAND TOTAL</b>							

\* Indicate name of State/Union Territory

**PART-2: Details of Cases of FIRs**

	Pending with the police at the beginning of the month	Sent to police during the month	Returned by Police	Pending with police at the end of the month (A) + (B) - (C)
	(A)	(B)	(C)	(D)
Number of cases				
Number of notes				

**NB: Each FIR lodged comprises one case. The total number of Counterfeit Notes covered by FIRs to be indicated in each of the columns**

Certified that (i) FIRs have been lodged in respect of all notes indicated in Part -1 above, and (ii) the related data has been reported to the Issue Office of Reserve Bank of India concerned.

Name of Head of the FNV Cell \_\_\_\_\_

Designation \_\_\_\_\_

Date \_\_\_\_\_

Forwarded to Department of Currency Management, (FNV Division), Reserve Bank of India, Mumbai

**NB: the Report to be prepared in MS Excel and transmitted by e-mail to dcmfnvd@rbi.org.in**